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Title: Regarding problems faced by refugees from erstwhile East Pakistan/ Bangladesh.

SHRIMATI MAMATA THAKUR (BANGAON): India has sheltered lakhs of refugees from erstwhile East Pakistan and Bangladesh for the last few decades. These half dead, frightened refugees were compelled to leave their home in fear of getting killed.

As time passed by, these refugees adopted the Indian culture and heritage and gradually assimilated in the mainstream of Indian society. They took part in every event, be it social, cultural or development programme. They assumed that they are very much Indian.

But, our Government think otherwise. It's sorry to say that these people are again in fear of being uprooted and thrown out. A Government decision to ask for certain documents has created fear and the feeling of inhuman humiliation among them.

How can a person whoever runs for life, flees from his or her home in fear of getting killed or raped can carry all related documents. Does it sound logical or human to ask documents from such refugees? Moreover, the refugees who took shelter in various parts of India also became victims of floods.

May I ask this August house, what's the rationale behind this inhuman dictate? Those who came to India are mostly from Matua communities. They would be the worst hit by this mandate of the Government.

Hence, I demand immediate repeal of the concerned law.